

DIVISION BENCH
COURT - I

O-212

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/126(KB)2022
IN
C.A.(CAA)/57(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17TH NOVEMBER, 2022, 10:30 A.M

IN THE MATTER OF	AMABEL VITRAN PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

ORDER

1. No one appears for petitioner.
2. Adjourned, post this matter on 19.12.2022.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**